

(f) Five meetings were held earlier by the Grievance Redress Committee on 02.07.2011, 09.12.2011, 11.01.2012, 01.02.2012 and 17.03.2012 where the following issues were raised:

- (a) Examination of water quality and ground water level
- (b) Employment to nominees of land displaced persons
- (c) Acquisition of additional land.

UCIL is exploring the possibilities to address the above.

**Sri Lankan concern over Kudankulam plant**

2950. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Sri Lanka has expressed its concern over the impact of disaster in the Kudankulam nuclear power plant which could affect the island nation; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY): (a) There have been reports in the press and media that Sri Lanka has expressed concern over the impact of a disaster in Kudankulam Nuclear Power Plant, Tamil Nadu.

(b) The nuclear power reactors at Kudankulam are generation III+ reactors with advanced safety features employing four safety trains against one required. The reactors have a unique Passive Heat Removal System (PHRS), which would ensure cooling of the reactor core by natural air circulation even in the worst case scenario of total loss of power supply and cooling water sources as it happened in Fukushima (Japan). Post Fukushima, safety reviews of the Kudankulam reactors have found that they are totally safe and have margins and features in design to withstand extreme natural events like earthquakes and tsunamis.

**Assessment of requirement of thorium**

2951. SHRI RAJIV PRATAP RUDY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government has assessed the requirement of thorium during the Twelfth Five Year Plan period: